

- (iii) Cooperation of Army, para military forces, Customs, Police etc., is solicited in order to demolish the organised gangs of smugglers and poachers. India is member of the Convention on International Trade in Endangered Species of Wild Fauna and Flora which regulates trade in endangered wildlife species.
- (iv) Central Govt. have initiated a scheme of rewards to the informers for eliciting intelligence regarding wildlife poachers and smugglers.
- (v) A Tiger Crisis Cell has been constituted in the Ministry to monitor poaching of tigers and advice on control measures.
- (vi) A Committee to suggest ways and means to control poaching and smuggling of wild animals and its products has also been constituted.
- (vii) Help of media is being taken for education and awareness about the importance and significance of wildlife.
- (viii) Cooperation of Postal and Customs officials have been solicited in checking parcels and packages for detection of wildlife products.
- (ix) The first meeting of the Tiger range countries have been held to ensure the survival of Tiger and Control in illegal trade in Tiger parts and its derivatives.

National Dairy Development Board

*35. KUMARI SUSHILA TIRIYA:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Board is facing a severe liquidity crunch;

(b) if so, the details thereof and reasons therefor ; and

(c) the remedial steps taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) to (c) National Dairy Development Board (NDDDB) was appointed as the Market Intervention Agency to undertake Market Intervention Operations in edible oils/oilseeds under the Integrated Policy on Oilseeds for a period of five years with effect from April, 1989. As on 31st March,

1993, NDDDB reported a loss of Rs. 242.82 crores in the Market Intervention Operations. So far Government has reimbursed Rs. 10.56 crores. Pending reimbursement of balance losses NDDDB has expressed that it has been experiencing severe financial difficulties due to the deployment of NDDDB's money to meet unreimbursed losses and interest thereon. Pending a final decision, NDDDB has been permitted to import on account 50,000 tonnes of palmolein at a concessional duty of 20% for part recoupment of losses.

[*Translation*]

Support Price for Agricultural Products

*36. SHRIMATI SHEELA
GAUTAM:
SHRI RAJESH KUMAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the existing support prices of different agricultural commodities including commercial crops, oilseeds and pulses for 1993-94 Kharif and Rabi seasons, separately;

(b) whether any proposal to revise these support prices for the year 1994-95 is under consideration of the Government; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) to (c) A *Statement* showing the minimum support prices of Kharif and Rabi crops of 1993-94 and those of Kharif 1994-95 season is enclosed herewith. The Report of the Commission for Agricultural Costs and Prices on Price Policy for Rabi Crops of 1994-95 season is awaited. There is no proposal to revise the minimum support prices fixed in respect of Kharif crops of 1994-95 season.

STATEMENT

Minimum Support Prices

(According to Crop Year)
(Rs. per quintal)

S.No.	Commodity	Variety	1993-94	1994-95
(A)	KHARIF CROPS			
1.	Paddy	Common	310	340
		Fine	330	360
		Superfine	350	380
2.	Jowar	F.A.Q.	260	280
3.	Bajra	F.A.Q.	260	280
4.	Maize	F.A.Q.	265	290
5.	Ragi	F.A.Q.	260	280
6.	Arhar	F.A.Q.	700	760
7.	Moong	F.A.Q.	700	760
8.	Urad	F.A.Q.	700	760
9.	Cotton	F-414/H-777	900	1000
		H-4	1050	1200
10.	Groundnut-in-shell*	F.A.Q.	800	860
11.	Sunflower Seed	F.A.Q.	850	900

S.No.	Commodity	Variety	1993-94	1994-95
12.	Soyabean	Black	525	570
		Yellow	580	650
13.	Tobacco (Rs./kg)	VFC F-2 £	18.00	18.50
		L-2 Grade*	20.00	21.00
(B)	RABI CROPS			
14.	Wheat	F.A.Q.	350	
15.	Barley	F.A.Q.	275	
16.	Gram	F.A.Q.	640	
17.	Rapeseed/Mustard	F.A.Q.	810	
18.	Safflower	F.A.Q.	760	
(C)	OTHER CROPS			
19.	Sugarcane@	F.A.Q.	34.50	37.00
20.	Jute	TD-5 Grade	450	470
21.	Toria	F.A.Q.	780	
22.	Copra	F.A.Q.	2150+	2350+
		Ball F.A.Q.	2350+	2575+

F.A.Q. Fair Average Quality

@ These Prices are linked to a basic recovery of 8.5% with a proportionate premium for every 0.1% increase above that level.

£ Black Soil

* Light Soil

+ Calendar Years 1993 and 1994

Industrial Pollution Control Plan

(b) if so, the details thereof;

*37. DR. AMRIT LAL KALIDAS
 PATEL: Will the Minister of
 ENVIRONMENT AND FORESTS be
 pleased to state:

(c) the amount of loan being given
 by the World Bank to India for this pur-
 pose and the proposed contribution of the
 Union and State Governments thereof;
 and

(a) whether the Government have
 prepared a Plan to check environmental
 degradation caused by the industries;

(d) the States in which the Govern-
 ment propose to introduce this Plan?